

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 07th July, 2023

No.LJ(B).99/92/Pt.II/217 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following Assistant Commissioners as the Executive Magistrates within South Garo Hills District with immediate effect until further orders:-

1. Shri. Jericko N. Sangma, MCS.
2. Dr. Weena Yancey Mrenda Momin, MCS.
3. Shri. Halley N. Sangma, MCS.
4. Shri. Monoranjan R. Marak, MCS.

Sd/-
(Cyril V.D. Diengdoh)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No.LJ (B).99/92/Pt-II/217-A,

Dated Shillong, the 07th July, 2023.

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South Garo Hills District, Baghmara. This has a reference to letter No.SGH/DC/GENL/LawDpt/46/2021/110, dated 29.06.2023.
3. The Personnel & A.R. (A) Department
4. The Officer concerned.
5. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,

Sammy

sk
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
